

Date of Order	Orders, No. _____, AT/AO _____
	Version _____
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<u>19-7-93.</u>	Sr. J. N. Prasad h/o - Counsel for the applicant Registered Put up in court for admission on <u>16/8/93</u> before the Bench consisting of Hon'ble V.C. and Hon'ble Mr. B.B. Mahajan, member (Adm) C.A.T., Jaipur 16.8.93 None present on behalf of the petitioner The C.P. has been to wrongly listed. May be listed before Mr. proper Bench on 26.8.93 for admission (Krishna) (Gopal Krishna) Member (J) (B.B. Mahajan) Member (A)
<u>26.8.93.</u>	None present for the applicant. This C.P. has been filed against the order by the Hon'ble Bench comprising of Hon'ble V.C. and Hon'ble Mr. B.B. Mahajan, Member (Adm), for that that Bench not formed today. Be listed before that Bench for admission on 13.9.93 GISTAR